

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

Subject: Winter vacation 2021- arrangement notified.

ORDER

No: 722

Dated: 23-12-2020

1. It is hereby notified that the Hon'ble High Court of Jammu and Kashmir will remain closed for Winter Vacation with effect from 1st day of January, 2021 to 25th of January, 2021 (both days inclusive). The period commencing from 1st to 9th of January, 2021 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice (A) has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of J&K, named in Column(1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column(2).

(1)		(2)
Jammu Wing		
Hon'ble Mrs. Justice Sindhu Sharma	:	11 th to 16 th January, 2021
Hon'ble Mr. Justice Rajnesh Oswal	:	18 th to 25 th January, 2021
Srinagar Wing		
Hon'ble Mr. Justice Sanjay Dhar	:	11 th to 16 th January, 2021
Hon'ble Mr. Justice Puneet Gupta	:	18 th to 25 th January, 2021

By Order.


(Jawad Ahmed)
Registrar General

No: 22391-418/ GS

Dated: 23-12-2020

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computers, High Court of J&K, Jammu
7. Director, J&K State Judicial Academy, Jammu
..... for information and necessary action.
8. President, High Court Bar Association, Jammu/Srinagar.
9. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
..... for information and necessary action.
10. CPC, e-Courts, High Court of J&K for getting the same uploaded on the official website of the Hon'ble High Court.
11. Director Finance, High Court of J&K, Jammu for information.
12. Chief Librarian, High Court Wing, Jammu/Srinagar
..... for information and necessary action.
13. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.


Registrar General